



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,29th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/1127/2015	SMTI RATNA DOLEY and 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MS.K YADAV MR.A KABRA MR.R L YADAV	DR.B AHMED SC, CO-OP. GA, ASSAM
2	I.A.(Civil)/607/2021 in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. Versus SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	MR Z HUSSAIN MS B B AHMED
3	I.A.(Civil)/2416/2021 in RFA/52/2014	SUNDAR DAS Versus KARTIK DAS AND 15 ORS	G UDDIN MS. P ADHIKARI	MR S S SHARMA MS L SHARMA MR A SHARMA
	WITH RFA/52/2014	SUNDAR DAS Versus KARTIK DAS and 16 ORS	MR M HAQUE MS.K YADAV G UDDIN MR.A KABRA MS.P SARMA MS. P ADHIKARI MR.R L YADAV	MR.S S SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.R DUTTA(R-1, 2(a), 2(b), 4, 12 & 14) MS.L SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MR.B J MUKHERJEE(R-1, 2(a), 2(b), 4, 12 & 14) MRA SHARMA(R-1, 2(a), 2(b), 4, 12 & 14) MRP GOGOIR-3a and 5
4	Cont.Cas(C)/37/2022	HEMEN MAHANTA @ HEMENDRA CHANDRA MAHANTA Versus MONALISA GOSWAMI AND 3 ORS.	MR B M DEKA MS D MAHANTA	MR. A GAYAN (r-3)
5	WP(C)/156/2022	M/S BHUPINDRA MACHINES PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	SC, GST MR H GUPTA (R-1) ASSTT.S.G.I.
6	WP(C)/3450/2022	NUR JAMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MR. S I BORA MS A HUSSAIN MS. N HASINA	SC, ELEM. EDU MR. S BORA, SC, SCERT

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LEAVE NOTE OF ADVOCATES FOR 29/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR S DASGUPTA	22-08-2022	To	30-09-2022
4)	MR S SARMA	02-09-2022	To	26-10-2022
5)	MR. A SARMA	21-09-2022	To	29-09-2022
6)	MR S BORGOHAIN	16-09-2022	To	29-09-2022
7)	MS. M BORAH	23-09-2022	To	02-10-2022
8)	MR. H. BURAGOHAIN	26-09-2022	To	29-09-2022
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16)	MR. S K SAHARIAH	19-10-2022	To	31-10-2022
17)	MR D C K HAZARIKA	28-09-2022	To	30-09-2022



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4494/2016	MD. INSAN ALI Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED SC, IRRIGATION
2	WP(C)/6493/2016	LILIMAI DAS Versus THE STATE OF ASSAM AND 5 ORS	MS.M SARMAH MR.D HUSSAIN MR.M ALI MR.F HAQUE	GA, ASSAM SC, SOCIAL WELFARE
3	CRP/194/2017	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL and ANR.	MS.N MODI MR.N KALITA	MR.B KAKATI(R-2)
	WITH I.A.(Civil)/277/2021	SANDIPAN DEY Versus M/S. CHOUDHURY COMMERCIAL AND ANR.	MS M BORCHETIYA MR. S DUTTA MR S DUTTA	MR M J QUADIR (R-1) MR. K MIRA (R-1)
4	WP(C)/2371/2017	ABDUS SALAM SK and 5 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.B HUSSAIN MR.R ISLAM MR A R BHUYAN	MR. M K MISRA (R7,R8) MR. M MAHANTA (R7,R8) MR. P K MUNIR (R7,R8) SC, SECONDARY EDUCATION SC, SSA
5	I.A.(Civil)/371/2022 WITH I.A.(C)374/2022 in RSA/194/2011	ON THE DEATH OF ABDUL RASHID AKAND, HIS LEGAL HEIRS JOHILA KHATUN AND 10 ORS. Versus ON THE DEATH OF SUDHANGSHU MOHAN PARAMANIK, HIS LEGAL HEIRS GITA PARAMANIK AND 14 ORS.	MR M AHMED	MS M SAHOO

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4681/2015	MOSTAK AHMED Versus THE UNION OF INDIA and 6 ORS	MR.D SAIKIA MR.P P BARUAH MS.S CHAKRABORTY MR.S A AHMED	C.G.C. MR. D C BORAH(R-1 to 5) ASSTT.S.G.I.R1-5
2	WP(C)/5124/2015	INDIAN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) SC, L C
WITH				
3	WP(C)/5357/2015	NORTH EASTERN TEA ASSOCIATION and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
4	WP(C)/7881/2015	KISHORE DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.S S DEY MR.N J KHATANIAR MR.A CHOUDHURY	SC, EXCISE DEPTT.
5	CRP(IO)/64/2021	MD. MAKBUL HUSSAIN AND 5 ORS. Versus MD. NOOR AHMED	MR. B K DAS MR H P GUWALA MR. H P NEOG	
6	FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL MR. D M NATH
WITH				
	I.A.(Civil)/350/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
WITH				
	I.A.(Civil)/351/2022 in FAO/3/2022	DR. PRASENJIT KAKATI AND ANR Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LIMITED AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	

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